

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1657-1660/2013

NITIN KUMAR

Appellant(s)

VERSUS

MAHAVIR SINGH

Respondent(s)

WITH

CrI.A. No. 114/2014 (II)

Date : 13-08-2025 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Appellant(s) :

Mr. Siddhartha Dave, Sr. Adv.
Mr. Farrukh Rasheed, AOR
Ms. Jamtiben Ao, Adv.
Mr. Nayan Dham, Adv.Ms. Vanshaja Shukla, AOR
Ms. Vanshaja Shukla, Amicus CuriaeFor Respondent(s) : Ms. Ruchira Goel, AOR
Mr. A. Raghunath, AORMr. Siddhartha Dave, Sr. Adv.
Mr. Farrukh Rasheed, AOR
Ms. Jamtiben Ao, Adv.
Mr. Nayan Dham, Adv.UPON hearing the counsel the Court made the following
O R D E ROn the request of Ms. Vanshaja Shukla, learned
Amicus Curiae, list these appeals on 17th September,
2025.(SONIA BHASIN)
ASSISTANT REGISTRAR-CUM-PS(RANJANA SHAILEY)
COURT MASTER (NSH)